NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 23/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/18/2016

NAME OF THE PETITIONER(S)

: Industrial Venture Capital Limited

NAME OF THE RESPONDENT(S)

: Muthur Murugan Mills Limited & 3 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1 For T.K. Bhaskon

Keerthi Krishva Priyadarshini N Abhinar Paitherathy

Abhil Jain

Count for Petition The

Representing Counsel for Vidhya Shankar

Council for Respondent

ORDER

Counsel for petitioner present and prayed for time to make submissions. Representative for the counsel for respondent present. Time is enlarged at request of both the counsels. Put up on 08.12.2017.

S Vijayaraghavan Member (Technical)

-sel-K Anantha Padmanabha Swamy Member (Judicial)